

RAJYA SABHA

Friday, the 18th September, 1964/the 27th
Ehadra, 1886 (Saka).

The House met at eleven of the clock, MR.
CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

प्रथम श्रेणी की सेवा में अभारतीय

*२६६. श्री भगवत नारायण भार्गव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्षों में विभिन्न मंत्रालयों तथा उनके अधीनस्थ और सम्बद्ध कार्यालयों में कितने अभारतीय प्रथम श्रेणी की सेवा में नियुक्त किये गये और उन के देश का नाम, पद का नाम और वेतनक्रम क्या है ?

t [NON-INDIANS IN CLASS I SERVICE

♦2661. SHRI B. N. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state the number of non-Indians appointed to Class I posts in various Ministries and their subordinate and attached offices during the last three years and also the names of the countries to which they belong, their designations and their pay-scales?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री ललित नारायण मिश्र) : सूचना एकत्रित की जा रही है और जितनी जल्दी सम्भव होगा सदन के सभा पटल पर रख दी जायेगी।

tCTms DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA) : Information is being collected and will be laid on the Table of the House as early as possible.]

श्री भगवत नारायण भार्गव : मैं केवल इतना जानना चाहता हूँ कि यह जो विदेशी लोग यहाँ सर्विस में रखे जाते हैं क्या वे

f[] English translation. 686

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देव्योर सर्विस पर रखे जाते हैं या उनमें से कुछ ऐसे भी होते हैं जिनको परमानेंट पेंशनेबल पोस्ट पर रखा जाता है ?

श्री ललित नारायण मिश्र : कान्ट्रैक्ट पर रखा जाता है और बहुत कम रखा जाता है। कोशिश यह की जाती है कि कम से कम रखे जायें और खास जरूरत पर ही रखा जाता है। कान्ट्रैक्ट पीरियड में ऐसा भी होता है कि उनके साथ एक इन्डियन को भी अन्डर स्टडी रखा जाना है और काम होने के बाद उनको विदा कर दिया जाता है।

श्री भगवत नारायण भार्गव : क्या वे सब लोग नॉन-टेकनिकल पोस्ट पर रखे जाते या टेकनिकल पोस्ट पर ?

श्री ललित नारायण मिश्र : ज्यादातर टेकनिकल पोस्ट पर ही रखे जाते हैं। एक प्रोग्राम, टेकनिकल एंड एप्रोमेन्ट, के अन्तर्गत उनको बुलाया जाता है। जिनके साथ एप्रोमेन्ट होता है उन्हीं के आदमी होते हैं। नॉन-टेकनिकल पोस्ट पर भी कुछ लोग हैं जिनके बारे में हम सूचना इकट्ठी कर रहे हैं।

SHRI M. P. BHARGAVA: May I know, Sir, why it was not possible for the Government to collect this information within the notice period of the question when information had to be collected only from Delhi?

SHRI L. N. MISHRA: Sir, it is not a question of collecting information from Delhi only. It has to be collected from the various States. We are collecting it and, as I have already promised, we shall lay it on the Table of the House as soon as possible.

SHRI ARJUN ARORA: Sir, this question relates to the last three years. If the Government is not in possession of the current information, it is understandable. May I know if the Government have no system of collecting, every year information regarding the employment of non-Indians in the various Ministries? They should have some such system.

SHRI L. ¥. MISHRA: Sir, there is no standing system as such but we ask the various Ministries to give us information. We are collecting the information which will be supplied to the House as soon as possible.

SHRI ARJUN ARORA: Sir, he has not replied to my question.

SHRI G. M. MIR: Sir, I would like to know whether it is a fact that the Indians who are appointed to Class I posts are getting much less pay than those who are non-Indians?

SHRI L. N. MISHRA: It all depends on the various terms and conditions of agreements. As I said, Sir, these are mostly contract services and it is just possible that they might have been given some different scales of pay.

SHRI ARJUN ARORA: Sir, my question was whether the Government have any system of collecting such information pertaining to employment of non-Indians in high posts every year.

MR. CHAIRMAN: His reply was that information had to be collected from Ministry to Ministry. He is collecting the information from various Ministries.

SHRI ARJUN ARORA: Sir, the question relates to three years. They may be collecting the information for the current year but for the previous two years they should have the information.

SHRI GULZARILAL NANDA: Sir, when information has to be given, it must be consolidated information. We would not like to give part of the information now and come back to the House for giving further information; it has to be consolidated information. Sir.

PANDIT S. S. N. TANKHA: May I know why it is that foreign nationals are appointed to non-technical posts when suit* Vie Indian nationals are

available for non-technical jobs? Excepting experts I see no reason why foreigners should be appointed.

SHRI L. N. MISHRA: Sir, as I have said earlier, in very exceptional circumstances non-technical people may have been employed. We have no information at the moment; we are collecting it. But if they are there, it is only for a short period. Indian understudies are there and foreigner's services will be terminated the moment Indians are in a position to take up that job.

SHRI B. K. GAIKWAD: May I know who are the people considered as non-Indians because, as far as my information goes, Anglo-Indians are born here and some Europeans also are born here? What is the definition of 'Non-Indians'?

SHRI L. N. MISHRA: Sir, Anglo-Indians are Indian nationals; they are not foreigners.

MR. CHAIRMAN: 'Non-Indian' means 'Non-Indian'.

SHRI CHANDRA SHEKHAR: Are we to understand that the Home Ministry and the External Affairs Ministry do not have any list of those non-Indians, foreigners, who are occupying high positions in the Government of India?

SHRI L. N. MISHRA: Sir, the Ministries concerned have got the powers to employ non-Indians. The Home Ministry is not consulted at the moment. These were previous instructions which have been discontinued. Therefore, Sir, we have no information at the moment.

SHRI A. D. MANI: Would the Minister give information at least on this point, whether the number of non-Indians appointed in the service is considerable or insignificant?

SHRI L. N. MISHRA: Negligible, Sir.

SHRI LOKANATH MISRA: May I know if permission is not asked for and granted for their stay in India lay the Home Ministry?

SHRI L. N. MISHRA: Yes, Sir.

SHRI B. K. P. SINHA: May I know if in the category of non-Indians residents of Sikkim, Bhutan and of erstwhile Goa are also included?

SHRI L. N. MISHRA: Most likely not, but I would like to have the information.

*267. [The questioner (Shri V. M. Chordia) was absent. For answer, vide 'Col. 2005—07 infra.]

*268. [The questioner (Shri N. Sri Rama Reddy) was absent. For answer, vide col. 2007 infra.]

धार जिले में ढहने वाली गुफाएं

*२६९. श्री गिरिराज किशोर कपूर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) धार जिले में स्थित बाघ गुफाओं में से कितनी गुफायें किन-किन कारणों से ढह चुकी हैं ;

(ख) इनके ढहने से पूर्व इनको सुरक्षित रखने का कोई प्रयत्न क्यों नहीं किया गया ; और

(ग) क्या यह सच है कि बाघ गुफाओं की सुरक्षा करने के लिये जो सामग्री भेजी गई उसे चुरा कर बाजार में बेच दिया गया ?

[CAVES COLLAPSED IN DHAR DISTRICT

*269. SHRI G. K. KAPOOR: Will the Minister of EDUCATION be pleased to state:

(a) the number of caves which collapsed at the Bagh caves in Dhar District and the causes thereof;

(b) the reason why no efforts were made to protect these caves prior to their collapse; and

(c) whether it is a fact that the material sent for the protection of the Bagh caves was pilfered and sold in the market?]

शिक्षा मंत्री (श्री एम० सी० चागला) :

(क) १९५३ में भूतपूर्व मध्य भारत सरकार से केन्द्रीय सरकार ने स्मारकों का काम अपने जिम्मे लिया था, तब से कोई गुफा नहीं गिरी है।

(ख) प्रश्न नहीं उठता।

(ग) नहीं।

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No cave has collapsed since the monuments were taken over by the Central Government, from the erstwhile Government of Madhya Bharat, in 1953.

(b) Does not arise.

(c) No.]

श्री गिरिराज किशोर कपूर : क्या सरकार के पास उन गुफाओं की सुरक्षा के लिये मध्य प्रदेश से कुछ प्रार्थना पत्र नहीं आए थे ?

SHRI M. C. CHAGLA: All that happened, Sir, was that certain chunks of stones were found at certain places and some leakage of water was noticed. This is more a question of conservation and every effort is made to see that proper steps are taken for conservation. As far as I am aware, no representation has been received from the Madhya Pradesh Government.

श्री गिरिराज किशोर कपूर : क्या यह सच नहीं है कि शासन की तरफ से उनका रिपेयर कराने के लिये भी बन्दोबस्त हुआ था और सामान भेजा गया था मगर वह सामान कहाँ गया इसका पता आज तक न चला ?